

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 142
TO BE ANSWERED ON 18.07.2022

PROGRESS OF ONE NATION, ONE GAS GRID SCHEME

142 SHRI SANDOSH KUMAR P:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the progress made under the One Nation, One Gas Grid scheme announced by the Prime Minister in 2021;
- (b) how far the process of integrating regional grids is progressing; and
- (c) the challenges identified in this process?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) to (c) With the aim to increase the share of natural gas in the Primary Energy mix, there is focus on developing the Natural Gas infrastructure in the country and to implement “One Nation One Gas Grid”. Petroleum and Natural Gas Regulatory Board (PNGRB) is the body to authorize the development of pipelines and 33,500 km Natural Gas Pipeline network has been authorized across the country. Out of this, 21,715 km Natural Gas Pipelines including spur lines, tie-in connectivity, Sub-Transmission Pipelines (STPL) and dedicated pipelines are operational and a total of 13,605 km length of pipelines is under various stages of construction. The existing and upcoming pipelines will form a basic National Gas Grid in the country. However, expansion of pipeline infrastructure is a continuous effort based on gas demand assessment of various regions.

At present, there are 10 regional Natural Gas Pipeline grids operational across the country. Out of 10 regional networks, 5 regional Gas Grid are connected with National Gas Grid. Further, PNGRB has authorized Indradhanush Gas Grid Limited (IGGL) to develop North East Gas Grid (NEGG) to cater to the Natural Gas requirement of Northern-Eastern India.

Issues faced by pipeline entities during implementation of the pipeline projects inter alia include:

- (i) Delay in acquisition of Right of User (RoU)
- (ii) Higher compensation demand of RoU
- (iii) Delay in appointment of Competent Authority
- (iv) Difficulties in obtaining statutory permissions
